

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3028
ANSWERED ON:11.05.2006
VIOLATION OF CEASEFIRE AGREEMENT BY PAKISTAN
Reddy Shri K. Jayasurya Prakash

Will the Minister of DEFENCE be pleased to state:

- (a) whether Pakistan has violated ceasefire agreement with India during the last three years;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps to ensure peace on LoC/border;
- (d) if so, the details thereof; and
- (e) the number of soldiers killed/injured due to violation of ceasefire agreement during the said period?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (e): The ceasefire was declared in November, 2003 on the Line of Control (LoC) between India and Pakistan, which has been upheld except for some aberrations.

Strong protests have been lodged by the Indian side with their Pakistani counter-parts about the incident of ceasefire violation through military and diplomatic channels. While reaffirming Pakistan's commitment to uphold the situation, the Pakistani authorities have denied complicity of Pakistani troops in these incidents. Two soldiers have been wounded in these firing incidents.